## National Company Law Tribunal

## Allahabad Bench

CPNO. (IB) 68/ALD)2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

NAME OF THE COMPANY: PHabodh Kuman Gupta VIS Joypee Infratech Ltd SECTION OF THE COMPANIES ACT: U/S. 7 of IXB Code of 2016

SI. NO.

Name

Designation

Representation

Signature

1.

2.

## CP No. (IB) 68/ALD/2017

The case is fixed today for passing order. Order in detail is recorded separately.

The present petition is disposed of as being infructuous and as per observation made separately.

A copy of this order be communicated to Insolvency Board of India and IRP as well as Committee to the Creditors as to the parties concern.

Shri H.P. Chaturvedi (Member (Judicial)

Date: 28.08.2017

Typed by P.K.Jyoti